

IN THE HIGH COURT FOR THE STATE OF TELANGANA
AT HYDERABAD

THURSDAY, THE TWELFTH DAY OF MARCH
TWO THOUSAND AND TWENTY SIX

PRESENT

THE HONOURABLE THE CHIEF JUSTICE APARESH KUMAR SINGH
AND
THE HONOURABLE SRI JUSTICE G.M. MOHIUDDIN

WRIT APPEAL Nos.: 184,186,215,219,223 and 268 OF 2026:

WRIT APPEAL NO: 184 OF 2026:

Writ Appeal under clause 15 of the Letters Patent preferred Against the Order
Dated 23-07-2025 in W.P.No. 46922 OF2022 on the file of the High Court.

BETWEEN:

1. **THE CHIEF EXECUTIVE OFFICER,**
Zilla Praja Parishad, Jagityal District.
2. **THE MANDAL PARISHAD DEVELOPMENT OFFICER,**
Korutla Mandal, Jagityal District
3. **THE MANDAL PARISHAD DEVELOPMENT OFFICER,**
Malyala Mandal, Jagityal District.
4. **THE MANDAL PARISHAD DEVELOPMENT OFFICER,**
Kathlapoor Mandal, Jagityal District.
5. **THE MANDAL PARISHAD DEVELOPMENT OFFICER,**
Gollapalli Mandal, Jagityal District.

...APPELLANTS/
RESPONDENT NO. 8, 25, 30, 32 & 35

AND

1. **K. PAPAIAH,**
S/o.Sailu,
Aged about 48 years, Caste BC,
Occ: Hand Pump Mechanic,
Nizamsagar Mandal Kamareddy District.
2. **E BALAIAH,**
S/o. Ramaiah,
Aged about 47 years, Caste SC Madiga,
Occ: Hand Pump Mechanic,
Pulkal Mandal Sangareddy District.
3. **A.YADAIAH,**
S/o. Narsaiah,
Aged about 44 years, Caste BCB,
Occ: Hand Pump Mechanic,
Nangunur Mandal Siddipet District.

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4. **A. BALAIAH,**
S/o. Rajamalliah,
Aged about 42 years, Caste BC-Goud,
Occ: Hand Pump Mechanic,
Siddipet Mandal Siddipet District.
 5. **K SRISAILAM,**
S/o. Shankaraiah,
Aged about 48 years, Caste BC-B,
Occ: Hand Pump Mechanic,
Hathnura Mandal Sangareddy District.
 6. **A. VENKATESHAM,**
S/o. Lachaiah,
Aged about 40 years, Caste BC,
Occ: Hand Pump Mechanic,
Jinnaram Mandal Sangareddy District.
 7. **MD. PASHA,**
S/o. Mohiuddin,
Aged about 46 years, Caste BC-E,
Occ: Hand Pump Mechanic,
Korutla Mandal, Jagityal District.
 8. **M.SUDHAKAR,**
S/o. Anjaiah,
Aged about 37 years, Caste BC,
Occ: Hand Pump Mechanic,
Andole Mandal, Sangareddy District.
 9. **P. DEEPLA NAIK,**
S/o.Narsa Naik,
Aged about 37 years, Caste ST,
Occ: Hand Pump Mechanic,
Alladurg Mandal, Medak District.
 10. **P. BALAIAH,**
S/o. Veeraiah,
Aged about 50 years, Caste: SC,
Occ: Hand Pump Mechanic,
Regode Mandal, Medak District.

- 11. M. SATHAIAH,**
S/o. Narsaiah,
Aged about 45 years, Caste: BC-D,
Occ: Hand Pump Mechanic,
Kondapaka Mandal Siddipet District.
- 12. B. PRAVEEN,**
S/o. Poshala Mallaiah,
Aged about 32 years,
Occ: Hand Pump Mechanic,
Malyala Mandal Jagityal District.
- 13. K. SAILU,**
S/o. Venkaiah,
Aged about 38 years, Caste: BC,
Occ: Hand Pump Mechanic,
Nagireddypet Mandal, Kamareddy District.
- 14. C. VENKATESHAM,**
S/o. Budilingam,
Aged about 41 years, Caste: BC-B,
Occ: Hand Pump Mechanic,
Kathlapoor Mandal, Jagityal District.
- 15. P. RAJ KUMAR,**
S/o. Komuraiah,
Aged about 44 years, Caste: BC-B,
Occ: Hand Pump Mechanic,
Sulthanabad Mandal, Peddapalli District.
- 16. A. DURGAIAH,**
S/o. Rajaiah,
Aged about 52 years, Caste: SC,
Occ: Hand Pump Mechanic,
Ramadugu Mandal, Karimnagar District.
- 17. J. SRINIVAS,**
S/o. Venkaiah,
Aged about 39 years,
Occ: Hand Pump Mechanic,
Gollapalli Mandal, Jagityal District.
- (RESPONDENT NOS.1 TO 6, 8 TO 11, 13,15 & 16 ARE
PROFORMA PARTY)**

...RESPONDENTS/
WRIT PETITIONER NOS. 7,12,14 &17

18. **STATE OF TELANGANA,**
Rep by its Chief Secretary,
Secretariat, BRK Bhavan,
Hyderabad.
19. **STATE OF TELANGANA,**
Rep by its Principal Secretary,
Panchayat Raj and Rural Development,
Dept Secretariat, BRK Bhavan,
Hyderabad.
20. **THE COMMISSIONER,**
Panchayat Raj and Rural Development,
Dept Himayath Nagar, Hyderabad.
21. **THE ENGINEERIN CHIEF**
Panchayat Raj and Rural Development,
Dept Erramanzil, Hyderabad.
22. **THE CHIEF EXECUTIVE OFFICER,**
Zilla Praja Parishad, Kamareddy District.
23. **THE CHIEF EXECUTIVE OFFICER,**
Zilla Praja Parishad, Sangareddy District,
24. **THE CHIEF EXECUTIVE OFFICER,**
Zilla Praja Parishad, Siddipet District
25. **THE CHIEF EXECUTIVE OFFICER,**
Zilla Praja Parishad, Medak District.
26. **THE CHIEF EXECUTIVE OFFICER,**
Zilla Praja Parishad, Peddapalli District.
27. **THE CHIEF EXECUTIVE OFFICER,**
Zilla Praja Parishad, Karimnagar District
28. **THE DISTRICT PANCHAYAT RAJ OFFICER,**
Kamareddy District.
29. **THE DISTRICT PANCHAYAT RAJ OFFICER,**
Sangareddy District.
30. **THE DISTRICT PANCHAYAT RAJ OFFICER,**
Siddipet District.

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- THE DISTRICT PANCHAYAT RAJ OFFICER,
Jagityal District.
2. THE DISTRICT PANCHAYAT RAJ OFFICER,
Medak District.
33. THE DISTRICT PANCHAYAT RAJ OFFICER
Peddapalli District.
34. THE DISTRICT PANCHAYAT RAJ OFFICER
Karimnagar District.
35. THE MANDAL PARISHAD DEVELOPMENT OFFICER,
Nizamsagar Mandal, kamareddy District.
36. THE MANDAL PARISHAD DEVELOPMENT OFFICER,
Nanguru Mandal, Siddipet District.
37. THE MANDAL PARISHAD DEVELOPMENT OFFICER,
Siddipet Mandal, Siddipet District.
38. THE MANDAL PARISHAD DEVELOPMENT OFFICER,
Jinnaram Mandal, Sangareddy District.
39. THE MANDAL PARISHAD DEVELOPMENT OFFICER,
Alladurg Mandal, Medak District.
40. THE MANDAL PARISHAD DEVELOPMENT OFFICER,
Regode Mandal, Medak District.
41. THE MANDAL PARISHAD DEVELOPMENT OFFICER,
Kondapaka Mandal, Siddipet District.
42. THE MANDAL PARISHAD DEVELOPMENT OFFICER,
Hathnura Mandal, Sangareddy District.
43. THE MANDAL PARISHAD DEVELOPMENT OFFICER,
Nagireddypet Mandal, kamareddy District.
44. THE MANDAL PARISHAD DEVELOPMENT OFFICER,
Pulkal Mandal, Sangareddy District.
45. THE MANDAL PARISHAD DEVELOPMENT OFFICER,
Sulthnabad Mandal, Peddapalli District.
46. THE MANDAL PARISHAD DEVELOPMENT OFFICER,
Ramadugu Mandal, Karimnagar District.
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47. THE MANDAL PARISHAD DEVELOPMENT OFFICER, Andole Mandal,
Sangareddy District

(RESPONDENT NOS.22 TO 27, 35 to 47 ARE NOT NECESSARY PARTIES)

...RESPONDENTS/RESPONDENTS

IA NO: 1 OF 2026

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to CONDONE the delay of 107 days in filing the above appeal

IA NO: 2 OF 2026

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to SUSPEND the Order Dated 23.07.2025 in W.P.No.46922 of 2022 of the Hon'ble Single Judge

**Counsel for the Appellants: SRI K. PRADEEP REDDY
(SC FOR TG ZILLA PARISHAD)**

Counsel for the Respondent No.1 to 17: SRI PRABHAKAR CHIKKUDU

**Counsel for the Respondent No.18: GP FOR GENERAL ADMINISTRATION
DEPARTMENT**

Counsel for the Respondent No.19 to 21: GP FOR PANCHAYATH RAJ

WRIT APPEAL NO: 186 OF 2026:

Writ Appeal under clause 15 of the Letters Patent preferred against the order dated 23/07/2025 in W P No 46922 of 2022 and pass on the file of the High Court.

BETWEEN:

1. **THE CHIEF EXECUTIVE OFFICER,**
Zilla Praja Parishad, Kamareddy District.
2. **THE MANDAL PARISHAD DEVELOPMENT OFFICER,**
Nizamsagar Mandal, kamareddy District.
3. **THE MANDAL PARISHAD DEVELOPMENT OFFICER,**
Nagireddypet Mandal, kamareddy District.

...APPELLANTS/
RESPONDENT NOS. 5, 19 & 31

AND

1. **K. PAPAIAH,**
S/o.Sailu,
Aged about 48 years, Caste BC,
Occ: Hand Pump Mechanic,
Nizamsagar Mandal Kamareddy District.
2. **E BALAIAH,**
S/o. Ramaiah,
Aged about 47 years, Caste SC Madiga,
Occ: Hand Pump Mechanic,
Pulkal Mandal Sangareddy District.
3. **A.YADAIAH,**
S/o. Narsaiah,
Aged about 44 years, Caste BCB,
Occ: Hand Pump Mechanic,
Nangunur Mandal Siddipet District.

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4. **A. BALAIAH,**

S/o. Rajamallaiiah,
Aged about 42 years, Caste BC-Goud,
Occ: Hand Pump Mechanic,
Siddipet Mandal Siddipet District.

5. **K SRISAILAM,**

S/o. Shankaraiah,
Aged about 48 years, Caste BC-B,
Occ: Hand Pump Mechanic,
Hathnura Mandal Sangareddy District.

6. **A. VENKATESHAM,**

S/o. Lachaiah,
Aged about 40 years, Caste BC,
Occ: Hand Pump Mechanic,
Jinnaram Mandal Sangareddy District.

7. **MD. PASHA,**

S/o. Mohiuddin,
Aged about 46 years, Caste BC-E,
Occ: Hand Pump Mechanic,
Korutla Mandal, Jagityal District.

8. **M.SUDHAKAR,**

S/o. Anjaiah,
Aged about 37 years, Caste BC,
Occ: Hand Pump Mechanic,
Andole Mandal, Sangareddy District.

9. **P. DEEPLA NAIK,**

S/o. Narsa Naik,
Aged about 37 years, Caste ST,
Occ: Hand Pump Mechanic,
Alladurg Mandal, Medak District.

10. **P. BALAIAH,**

S/o. Veeraiah,
Aged about 50 years, Caste: SC,
Occ: Hand Pump Mechanic,
Regode Mandal, Medak District.

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11. M. SATHAIAH,

S/o. Narsaiah,
Aged about 45 years, Caste: BC-D,
Occ: Hand Pump Mechanic,
Kondapaka Mandal Siddipet District.

12. B. PRAVEEN,

S/o. Poshala Mallaiah,
Aged about 32 years,
Occ: Hand Pump Mechanic,
Malyala Mandal Jagityal District.

13. K. SAILU,

S/o. Venkaiah,
Aged about 38 years, Caste: BC,
Occ: Hand Pump Mechanic,
Nagireddypet Mandal, Kamareddy District.

14. C. VENKATESHAM,

S/o. Budilingam,
Aged about 41 years, Caste: BC-B,
Occ: Hand Pump Mechanic,
Kathlapoor Mandal, Jagityal District.

15. P. RAJ KUMAR,

S/o. Komuraiah,
Aged about 44 years, Caste: BC-B,
Occ: Hand Pump Mechanic,
Sulthanabad Mandal, Peddapalli District.

16. A. DURGAIAH,

S/o. Rajaiah,
Aged about 52 years, Caste: SC,
Occ: Hand Pump Mechanic,
Ramadugu Mandal, Karimnagar District.

17. J. SRINIVAS,

S/o. Venkaiah,
Aged about 39 years,
Occ: Hand Pump Mechanic,
Gollapalli Mandal, Jagityal District.

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(RESPONDENT NOS.2 TO 12 & 14 TO 17 ARE PROFORMA PARTY)

...RESPONDENTS/ WRIT
PETITIONER NOS. 1 &13

- 18. STATE OF TELANGANA,**
Rep by its Chief Secretary,
Secretariat, BRK Bhavan,
Hyderabad.
- 19. STATE OF TELANGANA,**
Rep by its Principal Secretary,
Panchayat Raj and Rural Development,
Dept Secretariat, BRK Bhavan,
Hyderabad.
- 20. THE COMMISSIONER,**
Panchayat Raj and Rural Development,
Dept Himayath Nagar, Hyderabad.
- 21. THE ENGINEERIN CHIEF**
Panchayat Raj and Rural Development,
Dept Erramanzil, Hyderabad.
- 22. THE CHIEF EXECUTIVE OFFICER,**
Zilla Praja Parishad, Sangareddy District.
- 23. THE CHIEF EXECUTIVE OFFICER,**
Zilla Praja Parishad, Siddipet District
- 24. THE CHIEF EXECUTIVE OFFICER,**
Zilla Praja Parishad, Jagityal District.
- 25. THE CHIEF EXECUTIVE OFFICER,**
Zilla Praja Parishad, Medak District.
- 26. THE CHIEF EXECUTIVE OFFICER,**
Zilla Praja Parishad, Peddapalli District.
- 27. THE CHIEF EXECUTIVE OFFICER,**
Zilla Praja Parishad, Karimnagar District.
- 28. THE DISTRICT PANCHAYAT RAJ OFFICER,**
Kamareddy District.
- 29. THE DISTRICT PANCHAYAT RAJ OFFICER,**
Sangareddy District.
- 30. THE DISTRICT PANCHAYAT RAJ OFFICER,**
Siddipet District.

31. **THE DISTRICT PANCHAYAT RAJ OFFICER,**
Jagityal District.
32. **THE DISTRICT PANCHAYAT RAJ OFFICER,**
Medak District.
33. **THE DISTRICT PANCHAYAT RAJ OFFICER**
Peddapalli District.
34. **THE DISTRICT PANCHAYAT RAJ OFFICER**
Karimnagar District.
35. **THE MANDAL PARISHAD DEVELOPMENT OFFICER,**
Korutla Mandal, Jagityal District.
36. **THE MANDAL PARISHAD DEVELOPMENT OFFICER,**
Nanguru Mandal, Siddipet District.
37. **THE MANDAL PARISHAD DEVELOPMENT OFFICER,**
Siddipet Mandal, Siddipet District.
38. **THE MANDAL PARISHAD DEVELOPMENT OFFICER,**
Jinnaram Mandal, Sangareddy District.
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Alladurg Mandal, Medak District.
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Regode Mandal, Medak District.
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Kondapaka Mandal, Siddipet District.
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Hathnura Mandal, Sangareddy District.
43. **THE MANDAL PARISHAD DEVELOPMENT OFFICER,**
Malyala Mandal, Jagityal District.
44. **THE MANDAL PARISHAD DEVELOPMENT OFFICER,**
Pulkal Mandal, Sangareddy District.
45. **THE MANDAL PARISHAD DEVELOPMENT OFFICER,**
Sulthnabad Mandal, Peddapalli District.
46. **THE MANDAL PARISHAD DEVELOPMENT OFFICER,**
Ramadugu Mandal, Karimnagar District.

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47. **THE MANDAL PARISHAD DEVELOPMENT OFFICER,**
Andole Mandal, Sangareddy District.

48. **THE MANDAL PARISHAD DEVELOPMENT OFFICER,**
Kathlapoor Mandal, Jagityal District.

49. **THE MANDAL PARISHAD DEVELOPMENT OFFICER,**
Gollapur Mandal, Jagityal District.

**(RESPONDENT NOS.22 TO 27 & 35 TO 49 ARE NOT NECESSARY
PARTIES)**

...RESPONDENTS/
RESPONDENTS

IA NO: 1 OF 2026

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to CONDONE the delay of 29 days in filing the above appeal.

IA NO: 2 OF 2026

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to SUSPEND the Order Dated 23.07.2025 in W.P.No.46922 of 2022 of the Hon'ble Single Judge.

Counsel for the Appellant: SRI K. PRADEEP REDDY KATTA

Counsel for the Respondent No.1 to 17: SRI PRABHAKAR CHIKKUDU

**Counsel for the Respondent No.18: GP FOR GENERAL ADMINISTRATION
DEPARTMENT**

Counsel for the Respondent No.19 & 21: GP FOR PANCHAYATH RAJ

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WRIT APPEAL NO: 215 OF 2026:

Writ Appeal under clause 15 of the Letters Patent Preferred Against Order
Dated 23/07/2025 in WP.No. 46922 of 2022. on the file of the High Court.

BETWEEN:

1. **THE CHIEF EXECUTIVE OFFICER,**
Zilla Praja Parishad, Peddapalli District.
2. **THE MANDAL PARISHAD DEVELOPMENT OFFICER,**
Sulthnabad Mandal, Peddapalli District.

...APPELLANTS/
RESPONDENT NOS.10 & 33

AND

1. **K. PAPAIAH,**
S/o.Sailu,
Aged about 48 years, Caste BC,
Occ: Hand Pump Mechanic,
Nizamsagar Mandal Kamareddy District.
2. **E BALAIAH,**
S/o. Ramaiah,
Aged about 47 years, Caste SC Madiga,
Occ: Hand Pump Mechanic,
Pulkal Mandal Sangareddy District.
3. **A.YADAIAH,**
S/o. Narsaiah,
Aged about 44 years, Caste BCB,
Occ: Hand Pump Mechanic,
Nangunur Mandal Siddipet District.
4. **A. BALAIAH,**
S/o. Rajamallaiah,
Aged about 42 years, Caste BC-Goud,
Occ: Hand Pump Mechanic,
Siddipet Mandal Siddipet District.

5. **K SRISAILAM,**
S/o. Shankaraiah,
Aged about 48 years, Caste BC-B,
Occ: Hand Pump Mechanic,
Hathnura Mandal Sangareddy District.
6. **A. VENKATESHAM,**
S/o. Lachaiah,
Aged about 40 years, Caste BC,
Occ: Hand Pump Mechanic,
Jinnaram Mandal Sangareddy District.
7. **MD. PASHA,**
S/o. Mohiuddin,
Aged about 46 years, Caste BC-E,
Occ: Hand Pump Mechanic,
Korutla Mandal, Jagityal District.
8. **M.SUDHAKAR,**
S/o. Anjaiah,
Aged about 37 years, Caste BC,
Occ: Hand Pump Mechanic,
Andole Mandal, Sangareddy District.
9. **P. DEEPLA NAIK,**
S/o.Narsa Naik,
Aged about 37 years, Caste ST,
Occ: Hand Pump Mechanic,
Alladurg Mandal, Medak District.
10. **P. BALAIAH,**
S/o. Veeraiah,
Aged about 50 years, Caste: SC,
Occ: Hand Pump Mechanic,
Regode Mandal, Medak District.
11. **M. SATHAIAH,**
S/o. Narsaiah,
Aged about 45 years, Caste: BC-D,
Occ: Hand Pump Mechanic,
Kondapaka Mandal Siddipet District.

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12. B. PRAVEEN,

S/o. Posha Mallaiah,
Aged about 32 years,
Occ: Hand Pump Mechanic,
Malyala Mandal Jagityal District.

13. K. SAILU,

S/o. Venkaiah,
Aged about 38 years, Caste: BC,
Occ: Hand Pump Mechanic,
Nagireddypet Mandal, Kamareddy District.

14. C. VENKATESHAM,

S/o. Budilingam,
Aged about 41 years, Caste: BC-B,
Occ: Hand Pump Mechanic,
Kathlapoor Mandal, Jagityal District.

15. P. RAJ KUMAR,

S/o. Komuraiah,
Aged about 44 years, Caste: BC-B,
Occ: Hand Pump Mechanic,
Sulthanabad Mandal, Peddapalli District.

16. A. DURGAIAH,

S/o. Rajaiah,
Aged about 52 years, Caste: SC,
Occ: Hand Pump Mechanic,
Ramadugu Mandal, Karimnagar District.

17. J. SRINIVAS,

S/o. Venkaiah,
Aged about 39 years,
Occ: Hand Pump Mechanic,
Gollapalli Mandal, Jagityal District.

(RESPONDENT NO.1 TO 14 & 16, 17 ARE PROFORMA PARTY)

...RESPONDENTS/
WRIT PETITIONER NO.15

- 15
18. **STATE OF TELANGANA,**
Rep by its Chief Secretary,
Secretariat, BRK Bhavan,
Hyderabad.
 19. **STATE OF TELANGANA,**
Rep by its Principal Secretary,
Panchayat Raj and Rural Development,
Dept Secretariat, BRK Bhavan, Hyderabad.
 20. **THE COMMISSIONER,**
Panchayat Raj and Rural Development,
Dept Himayath Nagar, Hyderabad.
 21. **THE ENGINEERIN CHIEF**
Panchayat Raj and Rural Development,
Dept Erramanzil, Hyderabad.
 22. **THE CHIEF EXECUTIVE OFFICER,**
Zilla Praja Parishad, Jagityal District.
 23. **THE CHIEF EXECUTIVE OFFICER,**
Zilla Praja Parishad, Kamareddy District.
 24. **THE CHIEF EXECUTIVE OFFICER,**
Zilla Praja Parishad, Sangareddy District
 25. **THE CHIEF EXECUTIVE OFFICER,**
Zilla Praja Parishad, Siddipet District.
 26. **THE CHIEF EXECUTIVE OFFICER,**
Zilla Praja Parishad, Medak District
 27. **THE CHIEF EXECUTIVE OFFICER,**
Zilla Praja Parishad, Karimnagar District.
 28. **THE DISTRICT PANCHAYAT RAJ OFFICER,**
Kamareddy District.
 29. **THE DISTRICT PANCHAYAT RAJ OFFICER,**
Sangareddy District.
 30. **THE DISTRICT PANCHAYAT RAJ OFFICER,**
Siddipet District.
 31. **THE DISTRICT PANCHAYAT RAJ OFFICER,**
Jagityal District.

2. **THE DISTRICT PANCHAYAT RAJ OFFICER,**
Medak District.
3. **THE DISTRICT PANCHAYAT RAJ OFFICER,**
Peddapalli District.
4. **THE DISTRICT PANCHAYAT RAJ OFFICER,**
Karimnagar District.
5. **THE MANDAL PARISHAD DEVELOPMENT OFFICER,**
Korutla Mandal, Jagityal District.
6. **THE MANDAL PARISHAD DEVELOPMENT OFFICER,**
Nizamsagar Mandal, kamareddy District.
37. **THE MANDAL PARISHAD DEVELOPMENT OFFICER,**
Nagireddypet Mandal, kamareddy District.
38. **THE MANDAL PARISHAD DEVELOPMENT OFFICER,**
Jinnaram Mandal, Sangareddy District.
39. **THE MANDAL PARISHAD DEVELOPMENT OFFICER,**
Nanguru Mandal, Siddipet District.
40. **THE MANDAL PARISHAD DEVELOPMENT OFFICER,**
Siddipet Mandal, Siddipet District.
41. **THE MANDAL PARISHAD DEVELOPMENT OFFICER,**
Gollapur Mandal, Jagityal District.
42. **THE MANDAL PARISHAD DEVELOPMENT OFFICER,**
Hathnura Mandal, Sangareddy District.
43. **THE MANDAL PARISHAD DEVELOPMENT OFFICER,**
Malyala Mandal, Jagityal District.
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Pulkal Mandal, Sangareddy District.
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Alladurg Mandal, Medak District.
46. **THE MANDAL PARISHAD DEVELOPMENT OFFICER,**
Ramadugu Mandal, Karimnagar District.
47. **THE MANDAL PARISHAD DEVELOPMENT OFFICER,**
Andole Mandal, Sangareddy District.

48. **THE MANDAL PARISHAD DEVELOPMENT OFFICER,**
Kathlapoor Mandal, Jagityal District.
49. **THE MANDAL PARISHAD DEVELOPMENT OFFICER,**
Kondapaka Mandal, Siddipet District.
50. **THE MANDAL PARISHAD DEVELOPMENT OFFICER,**
Regode Mandal, Medak District.

...RESPONDENTS/
RESPONDENTS

(RESPONDENT NOS.22 TO 27 & 35 TO 50 ARE NOT NECESSARY PARTIES)

IA NO: 1 OF 2026

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to CONDONE the delay of 28 days in filing the above appeal.

IA NO: 2 OF 2026

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to SUSPEND the Order Dated 23/07/2025 in W.P.No.46922 of 2022 of the Honourable Single Judge.

Counsel for the Appellants: SRI K. PRADEEP REDDY KATTA
(SC FOR TG ZILLA PARISHAD)

Counsel for the Respondent No.1 to 14, 16 & 17:

Counsel for the Respondent No.15: CHIKKODU PRABHAKAR

Counsel for the Respondent No.18: GP FOR GENERAL ADMINISTRATION
DEPARTMENT

Counsel for the Respondent No.19 to 21 & 28 to 34: GP FOR PANCHAYAT RAJ

WRIT APPEAL NO: 219 OF 2026:

Writ Appeal under clause 15 of the Letters Patent Preferred Against the Order
Dated 23/07/2025, in W.P. No. 46922 of 2022 on the file of the High Court.

BETWEEN:

- 1. THE CHIEF EXECUTIVE OFFICER,**
Zilla Praja Parishad, Karimnagar District.
- 2. THE MANDAL PARISHAD DEVELOPMENT OFFICER,**
Ramadugu Mandal, Karimnagar District.

...APPELLANTS/
RESPONDENT NOS.11 & 34

34

AND

- 1. K. PAPAIAH,**
S/o.Sailu,
Aged about 48 years, Caste BC,
Occ: Hand Pump Mechanic,
Nizamsagar Mandal Kamareddy District.
- 2. E BALAIAH,**
S/o. Ramaiah,
Aged about 47 years, Caste SC Madiga,
Occ: Hand Pump Mechanic,
Pulkaal Mandal Sangareddy District.
- 3. A.YADAIAH,**
S/o. Narsaiah,
Aged about 44 years, Caste BCB,
Occ: Hand Pump Mechanic,
Nangunur Mandal Siddipet District.
- 4. A. BALAIAH,**
S/o. Rajamalliah,
Aged about 42 years, Caste BC-Goud,
Occ: Hand Pump Mechanic,
Siddipet Mandal Siddipet District.

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5. **K SRISAILAM,**
S/o. Shankaraiah,
Aged about 48 years, Caste BC-B,
Occ: Hand Pump Mechanic,
Hatnura Mandal Sangareddy District.
6. **A. VENKATESHAM,**
S/o. Lachaiah,
Aged about 40 years, Caste BC,
Occ: Hand Pump Mechanic,
Jinnaram Mandal Sangareddy District.
7. **MD. PASHA,**
S/o. Mohiuddin,
Aged about 46 years, Caste BC-E,
Occ: Hand Pump Mechanic,
Korutla Mandal, Jagityal District.
8. **M.SUDHAKAR,**
S/o. Anjaiah,
Aged about 37 years, Caste BC,
Occ: Hand Pump Mechanic,
Andole Mandal, Sangareddy District.
9. **P. DEEPLA NAIK,**
S/o. Narsa Naik,
Aged about 37 years, Caste ST,
Occ: Hand Pump Mechanic,
Alladurg Mandal, Medak District.
10. **P. BALAIAH,**
S/o. Veeraiah,
Aged about 50 years, Caste: SC,
Occ: Hand Pump Mechanic,
Regode Mandal, Medak District.
11. **M. SATHAIAH,**
S/o. Narsaiah,
Aged about 45 years, Caste: BC-D,
Occ: Hand Pump Mechanic,
Kondapaka Mandal Siddipet District.

12. B. PRAVEEN,

S/o. Poshu Mallaiah,
Aged about 32 years,
Occ: Hand Pump Mechanic,
Malyala Mandal Jagityal District.

13. K. SAILU,

S/o. Venkaiah,
Aged about 38 years, Caste: BC,
Occ: Hand Pump Mechanic,
Nagireddypet Mandal, Kamareddy District.

14. C. VENKATESHAM,

S/o. Budilingam,
Aged about 41 years, Caste: BC-B,
Occ: Hand Pump Mechanic,
Kathlapoor Mandal, Jagityal District.

15. P. RAJ KUMAR,

S/o. Komuraiah,
Aged about 44 years, Caste: BC-B,
Occ: Hand Pump Mechanic,
Sulthanabad Mandal, Peddapalli District.

16. A. DURGAIAH,

S/o. Rajaiah,
Aged about 52 years, Caste: SC,
Occ: Hand Pump Mechanic,
Ramadugu Mandal, Karimnagar District.

17. J. SRINIVAS,

S/o. Venkaiah,
Aged about 39 years,
Occ: Hand Pump Mechanic,
Gollapalli Mandal, Jagityal District.

(RESPONDENT NOS.1 TO 15, & 17 ARE PROFORMA PARTY)

...RESPONDENTS/ WRIT
PETITIONER NO.16

18. STATE OF TELANGANA,

Rep by its Chief Secretary,
Secretariat, BRK Bhavan,
Hyderabad.

- 20
19. **STATE OF TELANGANA,**
Rep by its Principal Secretary,
Panchayat Raj and Rural Development,
Dept Secretariat, BRK Bhavan,
Hyderabad.
 20. **THE COMMISSIONER,**
Panchayat Raj and Rural Development,
Dept Himayath Nagar, Hyderabad.
 21. **THE ENGINEERIN CHIEF**
Panchayat Raj and Rural Development,
Dept Erramanzil, Hyderabad.
 22. **THE CHIEF EXECUTIVE OFFICER,**
Zilla Praja Parishad, Jagityal District.
 23. **THE CHIEF EXECUTIVE OFFICER,**
Zilla Praja Parishad, Kamareddy District.
 24. **THE CHIEF EXECUTIVE OFFICER,**
Zilla Praja Parishad, Sangareddy District.
 25. **THE CHIEF EXECUTIVE OFFICER,**
Zilla Praja Parishad, Medak District.
 26. **THE CHIEF EXECUTIVE OFFICER,**
Zilla Praja Parishad, Peddapalli District.
 27. **THE CHIEF EXECUTIVE OFFICER,**
Zilla Praja Parishad, Siddipet District.
 28. **THE DISTRICT PANCHAYAT RAJ OFFICER,**
Kamareddy District.
 29. **THE DISTRICT PANCHAYAT RAJ OFFICER,**
Sangareddy District.
 30. **THE DISTRICT PANCHAYAT RAJ OFFICER,**
Siddipet District.
 31. **THE DISTRICT PANCHAYAT RAJ OFFICER,**
Jagityal District.
 32. **THE DISTRICT PANCHAYAT RAJ OFFICER,**
Medak District.

33. **THE DISTRICT PANCHAYAT RAJ OFFICER**
Peddapalli District.
34. **THE DISTRICT PANCHAYAT RAJ OFFICER**
Karimnagar District.
35. **THE MANDAL PARISHAD DEVELOPMENT OFFICER,**
Korutla Mandal, Jagityal District.
36. **THE MANDAL PARISHAD DEVELOPMENT OFFICER,**
Nizamsagar Mandal, kamareddy District.
37. **THE MANDAL PARISHAD DEVELOPMENT OFFICER,**
Nagireddypet Mandal, kamareddy District.
38. **THE MANDAL PARISHAD DEVELOPMENT OFFICER,**
Jinnaram Mandal, Sangareddy District.
39. **THE MANDAL PARISHAD DEVELOPMENT OFFICER,**
Alladurg Mandal, Medak District.
40. **THE MANDAL PARISHAD DEVELOPMENT OFFICER,**
Regode Mandal, Medak District.
41. **THE MANDAL PARISHAD DEVELOPMENT OFFICER,**
Gollapur Mandal, Jagityal District.
42. **THE MANDAL PARISHAD DEVELOPMENT OFFICER,**
Hathnura Mandal, Sangareddy District.
43. **THE MANDAL PARISHAD DEVELOPMENT OFFICER,**
Malyala Mandal, Jagityal District.
44. **THE MANDAL PARISHAD DEVELOPMENT OFFICER,**
Pulkal Mandal, Sangareddy District.
45. **THE MANDAL PARISHAD DEVELOPMENT OFFICER,**
Sulthnabad Mandal, Peddapalli District.
46. **THE MANDAL PARISHAD DEVELOPMENT OFFICER,**
Nanguru Mandal, Siddipet District.
47. **THE MANDAL PARISHAD DEVELOPMENT OFFICER,**
Andole Mandal, Sangareddy District.

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48. THE MANDAL PARISHAD DEVELOPMENT OFFICER, Kathlapoor Mandal,
Jagityal District.

49. THE MANDAL PARISHAD DEVELOPMENT OFFICER, Siddipet Mandal,
Siddipet District.

50. THE MANDAL RARISHAD DEVELOPMENT OFFICER, Kondapaka Mandal,
Siddipet District.

(RESPONDENT NOS. 22 TO 27 & 35 TO 50 ARE NOT NECESSARY
PARTIES)

...RESPONDENTS

IA NO: 2 OF 2026

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to SUSPEND the Order Dated 23/07/2025 in W.P.No.46922 of 2022 of the Honourable Single Judge

Counsel for the Appellants: SRI K. PRADEEP REDDY
(SC FOR TG ZILLA PARISHAD)

Counsel for the Respondent No.1 to 17: SRI PRABHAKAR CHIKKUDU

**Counsel for the Respondent No.18: GP FOR GENERAL ADMINISTRATION
DEPARTMENT**

Counsel for the Respondent No.19 to 21, 28 to 34: GP FOR PANCHAYATH RAJ

WRIT APPEAL NO: 223 OF 2026:

Writ Appeal under clause 15 of the Letters Patent Preferred against the dated 23/07/2025 in WP No 46922 of 2022 on the file of the High Court.

BETWEEN:

1. **THE CHIEF EXECUTIVE OFFICER,**
Zilla Praja Parishad, Medak District.
2. **THE MANDAL PARISHAD DEVELOPMENT OFFICER,**
Alladurg Mandal, Medak District
3. **THE MANDAL PARISHAD DEVELOPMENT OFFICER,**
Regode Mandal, Medak District. ...APPELLANTS/
RESPONDENT NOS.9, 27 & 28

AND

1. **K. PAPAIAH,**
S/o.Sailu,
Aged about 48 years, Caste BC,
Occ: Hand Pump Mechanic,
Nizamsagar Mandal Kamareddy District.
2. **E BALAIAH,**
S/o. Ramaiah,
Aged about 47 years, Caste SC Madiga,
Occ: Hand Pump Mechanic,
Pulkal Mandal Sangareddy District.
3. **A.YADAIAH,**
S/o. Narsaiah,
Aged about 44 years, Caste BCB,
Occ: Hand Pump Mechanic,
Nangunur Mandal Siddipet District.
4. **A. BALAIAH,**
S/o. Rajamalliah,
Aged about 42 years, Caste BC-Goud,
Occ: Hand Pump Mechanic,
Siddipet Mandal Siddipet District.

5. **K SRISAILAM,**
S/o. Shankaraiah,
Aged about 48 years, Caste BC-B,
Occ: Hand Pump Mechanic,
Hathnura Mandal Sangareddy District.
6. **A. VENKATESHAM,**
S/o. Lachaiah,
Aged about 40 years, Caste BC,
Occ: Hand Pump Mechanic,
Jinnaram Mandal Sangareddy District.
7. **MD. PASHA,**
S/o. Mohiuddin,
Aged about 46 years, Caste BC-E,
Occ: Hand Pump Mechanic,
Korutla Mandal, Jagityal District.
8. **M.SUDHAKAR,**
S/o. Anjaiah,
Aged about 37 years, Caste BC,
Occ: Hand Pump Mechanic,
Andole Mandal, Sangareddy District.
9. **P. DEEPLA NAIK,**
S/o.Narsa Naik,
Aged about 37 years, Caste ST,
Occ: Hand Pump Mechanic,
Alladurg Mandal, Medak District.
10. **P. BALAIAH,**
S/o. Veeraiah,
Aged about 50 years, Caste: SC,
Occ: Hand Pump Mechanic,
Regode Mandal, Medak District.
11. **M. SATHAIAH,**
S/o. Narsaiah,
Aged about 45 years, Caste: BC-D,
Occ: Hand Pump Mechanic,
Kondapaka Mandal Siddipet District.

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12. B. PRAVEEN,

S/o. Poshu Mallaiah,
Aged about 32 years,
Occ: Hand Pump Mechanic,
Malyala Mandal Jagityal District.

13. K. SAILU,

S/o. Venkaiah,
Aged about 38 years, Caste: BC,
Occ: Hand Pump Mechanic,
Nagireddypet Mandal, Kamareddy District.

14. C. VENKATESHAM,

S/o. Budilingam,
Aged about 41 years, Caste: BC-B,
Occ: Hand Pump Mechanic,
Kathlapoor Mandal, Jagityal District.

15. P. RAJ KUMAR,

S/o. Komuraiah,
Aged about 44 years, Caste: BC-B,
Occ: Hand Pump Mechanic,
Sulthanabad Mandal, Peddapalli District.

16. A. DURGAIAH,

S/o. Rajaiah,
Aged about 52 years, Caste: SC,
Occ: Hand Pump Mechanic,
Ramadugu Mandal, Karimnagar District.

17. J. SRINIVAS,

S/o. Venkaiah,
Aged about 39 years,
Occ: Hand Pump Mechanic,
Gollapalli Mandal, Jagityal District.

**(RESPONDENT NO. 1 TO 8 & 11 TO 17 ARE PROFORMA
PARTY)**

...RESPONDENTS/
WRITPETITIONER NOS.9 & 10

18. STATE OF TELANGANA,

Rep by its Chief Secretary,
Secretariat, BRK Bhavan,
Hyderabad.

19. **STATE OF TELANGANA,**
Rep by its Principal Secretary,
Panchayat Raj and Rural Development,
Dept Secretariat, BRK Bhavan,
Hyderabad.
20. **THE COMMISSIONER,**
Panchayat Raj and Rural Development,
Dept HimayathNagar, Hyderabad.
21. **THE ENGINEERIN CHIEF**
Panchayat Raj and Rural Development,
Dept Erramanzil, Hyderabad.
22. **THE CHIEF EXECUTIVE OFFICER,**
Zilla Praja Parishad, Kamareddy District.
23. **THE CHIEF EXECUTIVE OFFICER,**
Zilla Praja Parishad, Sangareddy District.
24. **THE CHIEF EXECUTIVE OFFICER,**
Zilla Praja Parishad, Siddipet District
25. **THE CHIEF EXECUTIVE OFFICER,**
Zilla Praja Parishad, Jagityal District.
26. **THE CHIEF EXECUTIVE OFFICER,**
Zilla Praja Parishad, Peddapalli District.
27. **THE CHIEF EXECUTIVE OFFICER,**
Zilla Praja Parishad, Karimnagar District.
28. **THE DISTRICT PANCHAYAT RAJ OFFICER,**
Kamareddy District.
29. **THE DISTRICT PANCHAYAT RAJ OFFICER,**
Sangareddy District.
30. **THE DISTRICT PANCHAYAT RAJ OFFICER,**
Siddipet District.
31. **THE DISTRICT PANCHAYAT RAJ OFFICER,**
Jagityal District.
32. **THE DISTRICT PANCHAYAT RAJ OFFICER,**
Medak District.

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33. **THE DISTRICT PANCHAYAT RAJ OFFICER,**
Peddapalli District.
 34. **THE DISTRICT PANCHAYAT RAJ OFFICER,**
Karimnagar District.
 35. **THE MANDAL PARISHAD DEVELOPMENT OFFICER,**
Korutla Mandal, Jagityal District.
 36. **THE MANDAL PARISHAD DEVELOPMENT OFFICER,**
Nizamsagar Mandal, kamareddy District.
 37. **THE MANDAL PARISHAD DEVELOPMENT OFFICER,**
Nagireddypet Mandal, kamareddy District.
 38. **THE MANDAL PARISHAD DEVELOPMENT OFFICER,**
Jinnaram Mandal, Sangareddy District.
 39. **THE MANDAL PARISHAD DEVELOPMENT OFFICER,**
Nanguru Mandal, Siddipet District.
 40. **THE MANDAL PARISHAD DEVELOPMENT OFFICER,**
Siddipet Mandal, Siddipet District.
 41. **THE MANDAL PARISHAD DEVELOPMENT OFFICER,**
Gollapur Mandal, Jagityal District.
 42. **THE MANDAL PARISHAD DEVELOPMENT OFFICER,**
Hathnura Mandal, Sangareddy District.
 43. **THE MANDAL PARISHAD DEVELOPMENT OFFICER,**
Malyala Mandal, Jagityal District.
 44. **THE MANDAL PARISHAD DEVELOPMENT OFFICER,**
Pulkal Mandal, Sangareddy District.
 45. **THE MANDAL PARISHAD DEVELOPMENT OFFICER,**
Sulthnabad Mandal, Peddapalli District.
 46. **THE MANDAL PARISHAD DEVELOPMENT OFFICER,**
Ramadugu Mandal, Karimnagar District.
 47. **THE MANDAL PARISHAD DEVELOPMENT OFFICER,**
Andole Mandal, Sangareddy District.
 48. **THE MANDAL PARISHAD DEVELOPMENT OFFICER,**
Kathlapoor Mandal, Jagityal District.

28

49. THE MANDAL PARISHAD DEVELOPMENT OFFICER,
Kondapaka Mandal, Siddipet District.

...RESPONDENTS/
RESPONDENTS
(RESPONDENT NOS.22 to 27 & 35 to 49 ARE NOT NECESSARY
PARTIES)

IA NO: 2 OF 2026

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to SUSPEND the Order Dated 23.07.2025 in W.P.No.46922 of 2022 of the Honble Single Judge.

Counsel for the Appellants: SRI K. PRADEEP REDDY

Counsel for the Respondent No.1 to 17: SRI PRABHAKAR CHIKKUDU

**Counsel for the Respondent No.18: GP FOR GENERAL ADMINISTRATION
DEPARTMENT**

Counsel for the Respondent No.19 to 21, 28 to 34: GP FOR PANCHAYATH RAJ

WRIT APPEAL NO: 268 OF 2026:

Writ Appeal under clause 15 of the Letters Patent preferred against the Order dated 23/07/2025 passed in W.P. No. 46922 of 2022. on the file of the High Court.

BETWEEN:

1. **THE CHIEF EXECUTIVE OFFICER,**
Zilla Praja Parishad, Siddipet District.
2. **THE MANDAL PARISHAD DEVELOPMENT OFFICER,**
Nanguru Mandal, Siddipet District.
3. **THE MANDAL PARISHAD DEVELOPMENT OFFICER,**
Siddipet Mandal, Siddipet District.
4. **THE MANDAL PARISHAD DEVELOPMENT OFFICER,**
Kondapaka Mandal, Siddipet District.APPELLANTS/
RESPONDENT NOS.7,21,22 & 29

AND

1. **K. PAPAIAH,**
S/o.Sailu,
Aged about 48 years, Caste BC,
Occ: Hand Pump Mechanic,
Nizamsagar Mandal Kamareddy District.
2. **E BALAIAH,**
S/o. Ramaiah,
Aged about 47 years, Caste SC Madiga,
Occ: Hand Pump Mechanic,
Pulkal Mandal Sangareddy District.
3. **A.YADAIAH,**
S/o. Narsaiah,
Aged about 44 years, Caste BCB,
Occ: Hand Pump Mechanic,
Nangunur Mandal Siddipet District.

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4. A. BALAIAH,

S/o. Rajamalliah,
Aged about 42 years, Caste BC-Goud,
Occ: Hand Pump Mechanic,
Siddipet Mandal Siddipet District.

5. K SRISAILAM,

S/o. Shankaraiah,
Aged about 48 years, Caste BC-B,
Occ: Hand Pump Mechanic,
Hathnura Mandal Sangareddy District.

6. A. VENKATESHAM,

S/o. Lachaiah,
Aged about 40 years, Caste BC,
Occ: Hand Pump Mechanic,
Jinnaram Mandal Sangareddy District.

7. MD. PASHA,

S/o. Mohiuddin,
Aged about 46 years, Caste BC-E,
Occ: Hand Pump Mechanic,
Korutla Mandal, Jagityal District.

8. M.SUDHAKAR,

S/o. Anjaiah,
Aged about 37 years, Caste BC,
Occ: Hand Pump Mechanic,
Andole Mandal, Sangareddy District.

9. P. DEEPLA NAIK,

S/o.Narsa Naik,
Aged about 37 years, Caste ST,
Occ: Hand Pump Mechanic,
Alladurg Mandal, Medak District.

10. P. BALAIAH,

S/o. Veeraiah,
Aged about 50 years, Caste: SC,
Occ: Hand Pump Mechanic,
Regode Mandal, Medak District.

11. M. SATHAIAH,

S/o. Narsaiah,
Aged about 45 years, Caste: BC-D,
Occ: Hand Pump Mechanic,
Kondapaka Mandal Siddipet District.

12. B. PRAVEEN,

S/o. Posha Mallaiah,
Aged about 32 years,
Occ: Hand Pump Mechanic,
Malyala Mandal Jagityal District.

13. K. SAILU,

S/o. Venkaiah,
Aged about 38 years, Caste: BC,
Occ: Hand Pump Mechanic,
Nagireddypet Mandal, Kamareddy District.

14. C. VENKATESHAM,

S/o. Budilingam,
Aged about 41 years, Caste: BC-B,
Occ: Hand Pump Mechanic,
Kathlapoor Mandal, Jagityal District.

15. P. RAJ KUMAR,

S/o. Komuraiah,
Aged about 44 years, Caste: BC-B,
Occ: Hand Pump Mechanic,
Sulthanabad Mandal, Peddapalli District.

16. A. DURGAIAH,

S/o. Rajaiah,
Aged about 52 years, Caste: SC,
Occ: Hand Pump Mechanic,
Ramadugu Mandal, Karimnagar District.

17. J. SRINIVAS,

S/o. Venkaiah,
Aged about 39 years,
Occ: Hand Pump Mechanic,
Gollapalli Mandal, Jagityal District.

21/8

(RESPONDENT NO.1, 2, 5 TO 10 & 12 TO 17 ARE PROFORMA PARTY)

...RESPONDENTS/ WRIT
PETITIONER NOS. 3,4 & 11

18. **STATE OF TELANGANA,**
Rep by its Chief Secretary,
Secretariat, BRK Bhavan,
Hyderabad.
19. **STATE OF TELANGANA,**
Rep by its Principal Secretary,
Panchayat Raj and Rural Development,
Dept Secretariat, BRK Bhavan,
Hyderabad.
20. **THE COMMISSIONER,**
Panchayat Raj and Rural Development,
Dept Himayath Nagar, Hyderabad.
21. **THE ENGINEERIN CHIEF**
Panchayat Raj and Rural Development,
Dept Erramanzil, Hyderabad.
22. **THE CHIEF EXECUTIVE OFFICER,**
Zilla Praja Parishad, Kamareddy District.
23. **THE CHIEF EXECUTIVE OFFICER,**
Zilla Praja Parishad, Sangareddy District.
24. **THE CHIEF EXECUTIVE OFFICER,**
Zilla Praja Parishad, Jagityal District.
25. **THE CHIEF EXECUTIVE OFFICER,**
Zilla Praja Parishad, Medak District.
26. **THE CHIEF EXECUTIVE OFFICER,**
Zilla Praja Parishad, Peddapalli District.
27. **THE CHIEF EXECUTIVE OFFICER,**
Zilla Praja Parishad, Karimnagar District.
28. **THE DISTRICT PANCHAYAT RAJ OFFICER,**
Kamareddy District.
29. **THE DISTRICT PANCHAYAT RAJ OFFICER,**
Sangareddy District.
30. **THE DISTRICT PANCHAYAT RAJ OFFICER,**
Siddipet District.

31. **THE DISTRICT PANCHAYAT RAJ OFFICER,**
Jagityal District.
32. **THE DISTRICT PANCHAYAT RAJ OFFICER,**
Medak District.
33. **THE DISTRICT PANCHAYAT RAJ OFFICER**
Peddapalli District.
34. **THE DISTRICT PANCHAYAT RAJ OFFICER**
Karimnagar District.
35. **THE MANDAL PARISHAD DEVELOPMENT OFFICER,**
Korutla Mandal, Jagityal District.
36. **THE MANDAL PARISHAD DEVELOPMENT OFFICER,**
Nizamsagar Mandal, kamareddy District.
37. **THE MANDAL PARISHAD DEVELOPMENT OFFICER,**
Nagireddypet Mandal, kamareddy District.
38. **THE MANDAL PARISHAD DEVELOPMENT OFFICER,**
Jinnaram Mandal, Sangareddy District.
39. **THE MANDAL PARISHAD DEVELOPMENT OFFICER,**
Alladurg Mandal, Medak District.
40. **THE MANDAL PARISHAD DEVELOPMENT OFFICER,**
Regode Mandal, Medak District.
41. **THE MANDAL PARISHAD DEVELOPMENT OFFICER,**
Gollapur Mandal, Jagityal District.
42. **THE MANDAL PARISHAD DEVELOPMENT OFFICER,**
Hathnura Mandal, Sangareddy District.
43. **THE MANDAL PARISHAD DEVELOPMENT OFFICER,**
Malyala Mandal, Jagityal District.
44. **THE MANDAL PARISHAD DEVELOPMENT OFFICER,**
Pulkal Mandal, Sangareddy District.
45. **THE MANDAL PARISHAD DEVELOPMENT OFFICER,**
Sulthnabad Mandal, Peddapalli District.
46. **THE MANDAL PARISHAD DEVELOPMENT OFFICER,**
Ramadugu Mandal, Karimnagar District.

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47. THE MANDAL PARISHAD DEVELOPMENT OFFICER, Andole Mandal,
Sangareddy District.

48. THE MANDAL PARISHAD DEVELOPMENT OFFICER, Kathlapoor Mandal,
Jagityal District.

(RESPONDENT NOS.22 TO 27, 35 to 48 ARE NOT NECESSARY PARTIES)

...RESPONDENTS

IA NO: 2 OF 2026

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to SUSPEND the Order Dated 23.07.2025 in W.P.No.46922 of 2022 of the Honble Single Judge.

Counsel for the Appellants: SRI K. PRADEEP REDDY

Counsel for the Respondent No.1 to 17: SRI PRABHAKAR CHIKKUDU

**Counsel for the Respondent No.18: GP FOR GENERAL ADMINISTRATION
DEPARTMENT**

Counsel for the Respondent No.19 to 21, 28 to 34: GP FOR PANCHAYATH RAJ

The Court made the following: COMMON ORDER

IN THE HIGH COURT FOR THE STATE OF TELANGANA
AT HYDERABAD

THE HON'BLE THE CHIEF JUSTICE SRI APARESH KUMAR SINGH
AND
THE HON'BLE SRI JUSTICE G.M.MOHIUDDIN

WRIT APPEAL Nos.184, 186, 215, 219, 223 and 268 of 2026

Dated: 12.03.2026

W.A.No.184 of 2026

Between:

The Chief Executive Officer,
Zilla Praja Parishad, Jagityal District,
and 4 others.

...Appellants

and

K.Papaiah
and 46 others.

...Respondents

W.A.No.186 of 2026

Between:

The Chief Executive Officer,
Zilla Praja Parishad, Kamareddy District,
and 2 others.

...Appellants

and

K.Papaiah
and 48 others.

...Respondents

W.A.No.215 of 2026**Between:**

The Chief Executive Officer,
Zilla Praja Parishad, Peddapalli District,
and another.

...Appellants**and**

K.Papaiah
and 49 others.

...Respondents**W.A.No.219 of 2026****Between:**

The Chief Executive Officer,
Zilla Praja Parishad, Karimnagar District,
and another.

...Appellants**and**

K.Papaiah
and 49 others.

...Respondents**W.A.No.223 of 2026****Between:**

The Chief Executive Officer,
Zilla Praja Parishad, Medak District,
And 2 others.

...Appellants**and**

K.Papaiah
and 48 others.

...Respondents

W.A.No.268 of 2026**Between:**

The Chief Executive Officer,
Zilla Praja Parishad, Siddipet District,
and 3 others.

...Appellants

and

K.Papaiah
and 47 others.

...Respondents

COMMON JUDGMENT:

Mr. K.Pradeep Reddy, learned Standing Counsel for Telangana
Zilla Parishad, appears for the appellants.

Mr. Prabhakar Chikkudu, learned counsel appears for respondent
Nos.1 to 17 in all the appeals.

Ms. M.Shalini, learned Government Pleader for Services-II,
appears for respondents No.18 to 21 in all the appeals.

2. By the impugned judgment delivered on 23.07.2025 in
W.P.No.46922 of 2022 preferred by seventeen writ petitioners, who are
respondents No.1 to 17 herein, the learned writ court directed the
respondents therein, who are appellants herein, to consider case of the
writ petitioners for regularisation of their services in accordance with
law in the respective posts in which they are discharging duties in

conformity with principles of natural justice by providing an opportunity of personal hearing to the writ petitioners and pass appropriate orders within a stipulated period taking into consideration the judgments of the Apex Court referred to and extracted therein with all consequential benefits.

3. It appears from a bare perusal of the impugned judgment that it was pronounced on 23.07.2025, though it was dispatched on 11.11.2025. It appears from a perusal of paragraph 9 of the impugned judgment that the learned writ court has inadvertently taken note of the judgment of the Apex Court pronounced on 19.08.2025 passed in Civil Appeal No.8558 of 2018 (**Dharam Singh v. State of U.P**¹) and quoted certain paragraphs thereof, which is on the subject of regularisation of certain employees.

4. The appellants have also taken a ground on this issue at paragraph 9 of the grounds in all the appeals.

5. In such circumstances, it appears that the impugned judgment suffers from certain fundamental errors and, as such, cannot be sustained in the eye of law.

¹ 2025 SCC OnLine SC 1735

6. The impugned judgment is accordingly set aside and the matter is remanded to the learned Single Judge having the present roster of the subject matter.

7. The writ appeals are accordingly allowed without getting into the merits of the contentions of the parties. There shall be no order as to costs.

Miscellaneous applications pending, if any, shall stand closed.

SD/-K. SRINIVASA RAO
JOINT REGISTRAR

//TRUE COPY//

SECTION OFFICER

To,

1. The Chief Secretary, STATE OF TELANGANA, Secretariat, BRK Bhavan, Hyderabad.
2. The Principal Secretary, STATE OF TELANGANA, Panchayat Raj and Rural Development, Dept Secretariat, BRK Bhavan, Hyderabad
3. THE COMMISSIONER, Panchayat Raj and Rural Development, Dept Himayath Nagar, Hyderabad.
4. THE ENGINEERIN CHIEF, Panchayat Raj and Rural Development, Dept Erramanzil, Hyderabad.
5. THE CHIEF EXECUTIVE OFFICER, Zilla Praja Parishad, Kamareddy District.
6. THE CHIEF EXECUTIVE OFFICER, Zilla Praja Parishad, Sangareddy District
7. THE CHIEF EXECUTIVE OFFICER, Zilla Praja Parishad, Siddipet District
8. THE CHIEF EXECUTIVE OFFICER, Zilla Praja Parishad, Medak District.
9. THE CHIEF EXECUTIVE OFFICER, Zilla Praja Parishad, Peddapalli District.
10. THE CHIEF EXECUTIVE OFFICER, Zilla Praja Parishad, Karimnagar District
11. THE CHIEF EXECUTIVE OFFICER, Zilla Praja Parishad, Jagityal District.
12. THE DISTRICT PANCHAYAT RAJ OFFICER, Kamareddy District.
13. THE DISTRICT PANCHAYAT RAJ OFFICER, Sangareddy District.
14. THE DISTRICT PANCHAYAT RAJ OFFICER, Siddipet District.
15. THE DISTRICT PANCHAYAT RAJ OFFICER, Jagityal District.
16. THE DISTRICT PANCHAYAT RAJ OFFICER, Medak District.
17. THE DISTRICT PANCHAYAT RAJ OFFICER, Peddapalli District.
18. THE DISTRICT PANCHAYAT RAJ OFFICER, Karimnagar District
19. THE MANDAL PARISHAD DEVELOPMENT OFFICER, Nizamsagar Mandal, kamareddy District.
20. THE MANDAL PARISHAD DEVELOPMENT OFFICER, Nanguru Mandal, Siddipet District

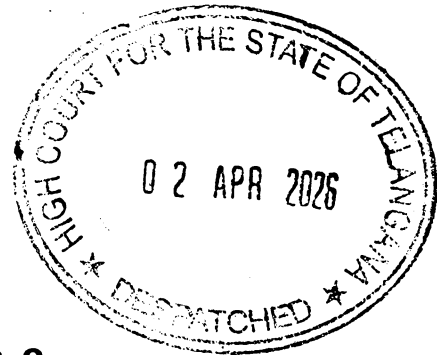
Cntd...

21. THE MANDAL PARISHAD DEVELOPMENT OFFICER, Siddipet Mandal, Siddipet District
22. THE MANDAL PARISHAD DEVELOPMENT OFFICER, Jinnaram Mandal, Sangareddy District.
23. THE MANDAL PARISHAD DEVELOPMENT OFFICER, Alladurg Mandal, Medak District.
24. THE MANDAL PARISHAD DEVELOPMENT OFFICER, Regode Mandal, Medak District.
25. THE MANDAL PARISHAD DEVELOPMENT OFFICER, Kondapaka Mandal, Siddipet District.
26. THE MANDAL PARISHAD DEVELOPMENT OFFICER, Hathnura Mandal, Sangareddy District.
27. THE MANDAL PARISHAD DEVELOPMENT OFFICER, Nagireddypet Mandal, Kamareddy District.
28. THE MANDAL PARISHAD DEVELOPMENT OFFICER, Pulkal Mandal, Sangareddy District.
29. THE MANDAL PARISHAD DEVELOPMENT OFFICER, Sulthnabad Mandal, Peddapalli District.
30. THE MANDAL PARISHAD DEVELOPMENT OFFICER, Ramadugu Mandal, Karimnagar District.
31. THE MANDAL PARISHAD DEVELOPMENT OFFICER, Andole Mandal, Sangareddy District
32. THE MANDAL PARISHAD DEVELOPMENT OFFICER, Korutla Mandal, Jagtial District
33. THE MANDAL PARISHAD DEVELOPMENT OFFICER, Malyala Mandal, Jagtial District
34. THE MANDAL PARISHAD DEVELOPMENT OFFICER, Kathlapoor Mandal, Jagtial District
35. THE MANDAL PARISHAD DEVELOPMENT OFFICER, Gollapur Mandal, Jagtial District
36. One CC to SRI K. PRADEEP REDDY (SC FOR TG ZILLA PARISHAD) [OPUC]
37. One CC to SRI PRABHAKAR CHIKKUDU Advocate [OPUC]
38. Two CCs to GP FOR GENERAL ADMINISTRATION DEPARTMENT, High Court for the State of Telangana. [OUT]
39. Two CCs to GP FOR PANCHAYATH RAJ, High Court for the State of Telangana. [OUT]
40. Two CD Copies
BN/PMK

Jks

HIGH COURT

DATED:12/03/2026



COMMON JUDGMENT

**WA.Nos.184, 186, 215, 219, 223 &
268 of 2026**

**ALLOWING ALL THE WRIT APPEALS
WITHOUT COSTS**

(44) — JKS
2/4/26.